

**HIGH COURT OF JHARKHAND, RANCHI**

**OFFICE ORDER NO. 16 /APPTT.**

**RANCHI DATED THE 24<sup>TH</sup> JULY, 2019**

In exercising the powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001, Hon'ble the Acting Chief Justice has been pleased to re-allocate the works of Sri Abhas Verma, Joint Registrar (Establishment) & Deputy Registrar (Protocol) I/c as additional duty with immediate effect, in the following manner:-

Sl. No.	Name of the Officer with designation	Name of the Section/s allocated	Remarks
01.	Sri Abhas Verma, Joint Registrar (Establishment) & Deputy Registrar (Protocol) I/c	1. Civil & Criminal Dispatch Section, 2. Decree Section, 3. Criminal Pending Section, 4. Criminal Disposal Section, 5. Civil & Criminal Receiving Section, 6. L.P.A. & C.R. Section. 7. First Appeal Section 8. Writ Pending, Writ Disposal & Writ Issue Section. (Besides, he will sanction Casual Leave of Class II Officers & Staff posted in the aforesaid Departments/Sections.)	As additional duty

Accordingly, the Office Orders issued earlier in above regard stands modified to the above extent only.

**By order of the Court,  
Sd/- Ambuj Nath  
Registrar General**

**MEMO NO. \_\_\_\_\_ /APPTT.**

**RANCHI DATED THE 24<sup>TH</sup> JULY, 2019**

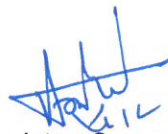
Copy forwarded to the Office of the Registrar General / Registrar (Establishment) / the Member Secretary, SCMS / Registrar (Administration) / Registrar (Vigilance) / P.P.S. I/c to Hon'ble the Acting Chief Justice / the CPC I/c / All the Joint Registrars / All the Deputy Registrars including Deputy Registrar (Protocol) I/c / In-charge P.As' Section / All the Assistant Registrars including A.R.-cum-Court Officer / In-charge Court Masters' Section / All Section Officers / Stamp Reporter / Oath Commissioner..... High Court of Jharkhand, Ranchi and Officers concerned for information and needful.

**Sd/- Ambuj Nath  
Registrar General**

**MEMO NO. 2602 /APPTT.**

**RANCHI DATED THE 24<sup>TH</sup> JULY, 2019**

Copy forwarded to the Central Project Coordinator I/c, E-courts Project, Jharkhand High Court, Ranchi for uploading the same on the website of the court.

  
**Registrar General**  
24.7.19